

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/174(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> JULY 2024**

IN THE MATTER OF	SUPRAVAT BANERJEE VS ESBEE STOCK & SHARE PVT. LTD.
UNDER SECTION	SEC. 97(1) APPLICATION UNDER ANY OTHER PROVISIONS

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Petitioner  
Ms. Sneha Khaitan, CS ]  
  
Ms. Tanvee, CS ] For the Respondent  
Ms. Urvi Sanghvi, CS ]

**ORDER**

1. Ld. Counsel/Authorised Representative appearing on behalf of the petitioner present.  
Ld. Authorised Representative appearing on behalf of the respondent present.
2. Heard at length. **Reserved for Order(s).**

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**